

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Dated : 18<sup>th</sup> August, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Appeal Nos. 57, 67, 68, 69, 70, 71, 72, 73 of 2011**

Appeal No. 57 of 2011

**Vishal Ferro Alloys Ltd & Ors.**

**... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Anr.**

**....Respondent(s)**

Counsel for the Appellant(s): M.G. Ramachandran, Mr. Anand K. Ganesan &  
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. Rutwik Panda for R.1  
Mr. Buddy A. Ranganadhan & Mr. Hasan Murtaza

Appeal No.67 of 2011 &  
IA 108 of 2011

**In the matter of:**

**Balasure Alloys Limited**

**....Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors.**

**... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashok K. Parija, Sr. Adv. with  
Mr. M.G. Ramachandran,  
Mr. R.M. Patnaik & Mr. P.P. Mohanty

Counsel for the Respondent(s) : Mr. Rutwik Panda for R.1  
Mr. Buddy A. Ranganadhan & Mr. Hasan Murtaza

Appeal No.68 of 2011 &  
IA 109 of 2011

**In the matter of:**

**Tata Steels Limited**

**....Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Ors.**

**... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashok K. Parija, Sr. Adv. with  
Mr. M.G. Ramachandran,  
Mr. R.M. Patnaik & Mr. P.P. Mohanty

Counsel for the Respondent(s) : Mr. Rutwik Panda for R.1  
Mr. Buddy A. Ranganadhan & Mr. Hasan Murtaza

Appeal No.69 of 2011 &  
IA 110 of 2011

**In the matter of:**

**Ferro Alloys Limited** .....Appellant(s)  
**Versus**  
**Orissa Electricity Regulatory Commission & Ors.** ... Respondent(s)

Counsel for the Appellant(s) : Mr. Ashok K. Parija, Sr. Adv. with  
 Mr. M.G. Ramachandran,  
 Mr. R.M. Patnaik & Mr. P.P. Mohanty  
 Counsel for the Respondent(s) : Mr. Rutwik Panda for R.1  
 Mr. Buddy A. Ranganadhan & Mr. Hasan Murtaza

**APPEAL No. 70 of 2011 &**  
**I.A. No.114 of 2011**

**O.C.L. India Ltd** .... Appellant(s)  
**Versus**  
**O.E.R.C. & Anr.** ....Respondent(s)

Counsel for the Appellant(s) : Mr. Ashok K. Parija, Sr. Adv. with  
 Mr. R.M. Patnaik & Mr. P.P. Mohanty  
 Counsel for the Respondent(s) : Mr. Rutwik Panda for R.1  
 Mr. Buddy A. Ranganadhan & Mr. Hasan Murtaza

**APPEAL No. 71 of 2011 &**  
**I.A. No.115 of 2011**

**Adhunik Metaliks Ltd** .... Appellant(s)  
**Versus**  
**O.E.R.C. & Anr.** ....Respondent(s)

Counsel for the Appellant(s) : Mr. Ashok K. Parija, Sr. Adv. with  
 Mr. R.M. Patnaik & Mr. P.P. Mohanty  
 Counsel for the Respondent(s) : Mr. Rutwik Panda for R.1  
 Mr. Buddy A. Ranganadhan & Mr. Hasan Murtaza

**Appeal No. 72 of 2011 &**  
**I.A. No. 116 of 2011**

**Shree Salasar Casting (P) Ltd** .... Appellant(s)  
**Versus**  
**O.E.R.C. & Anr.** ....Respondent(s)

Counsel for the Appellant(s) : Mr. Ashok K. Parija, Sr. Adv. with  
 Mr. R.M. Patnaik & Mr. P.P. Mohanty  
 Counsel for the Respondent(s) : Mr. Rutwik Panda for R.1  
 Mr. Buddy A. Ranganadhan & Mr. Hasan Murtaza

**APPEAL No. 73 of 2011 &**

**I.A. No. 117 of 2011****Sourav Alloys & Steel (P) Ltd****.... Appellant(s)****Versus****O.E.R.C. & Anr.****....Respondent(s)**

Counsel for the Appellant(s) : Mr. Ashok K. Parija, Sr. Adv. with  
Mr. R.M. Patnaik & Mr. P.P. Mohanty

Counsel for the Respondent(s) : Mr. Rutwik Panda for R.1  
Mr. R.K. Mehta  
Mr. Antaryami Upadhyay for R.2

**ORDER**

Heard the learned counsel for the parties.

***Judgment is Reserved.*** Short notes, if any, be filed by

**19.08.2011.**

**( V.J. Talwar )  
Technical Member**

**(Justice M. Karpaga Vinayagam )  
Chairperson**